

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

I.A. No. 707 of 2020

IN

Company Appeal (AT) (Insolvency) No. 188 of 2020

IN THE MATTER OF:

Srinivasa Reddy Velagala

...Appellant

Versus

Sravanthi Infratech Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Ms. Kiran Suri, Senior Advocate with
Mr. Rambabu, Ms. Prity Kumari and Ms. Ashwarya
Kumar, Advocates**

O R D E R

18.02.2020 The Appellant has filed proof of *Dasti* service along with affidavit in terms of Diary No. 19006. However, there is no appearance on behalf of the Respondent. Appearance of the Respondent is awaited.

Post the case 'for orders' on **26th February, 2020** within 5 cases.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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